

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| | T.P No. | Purpose | Section | Name of the Parties |
|--------|----------|---------|-------------------|---|
| 249/15 | TP 34/17 | Hearing | 433(e) /433(f) | Gokul Prasad Vs Dreamz Infra India Ltd. |

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

Jyothi
JYOTHI
for Petitioner
9901053209

Petitioner

Jyothi

Counsel for petitioner who appeared earlier for the petitioner filed a memo to the effect that he is withdrawing appearance for the petitioner and that he has also communicated the same to the petitioner in person, through e-mail and also through Regd. Post Ack. Due. A memo is filed enclosing the notice copy and also an acknowledgment for having served on the petitioner.

On previous adjournment, Shri Thomas Peter, Advocate, undertook to file vakalat for the petitioner. Petitioner is called, absent. No representation for petitioner.

Registry is directed to serve notice on the petitioner. Notice also be sent to the respondents.

Posted to 08.04.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)